

**GOVERNMENT OF INDIA  
WATER RESOURCES  
LOK SABHA**

UNSTARRED QUESTION NO:1631  
ANSWERED ON:29.11.2000  
BHIMA LIFT IRRIGATION SCHEME  
GANGASANDRA SIDDAPPA BASAVARAJ;GOWDAR MALLIKARJUNAPPA

**Will the Minister of WATER RESOURCES be pleased to state:**

- (a) whether the State Government of Karnataka has submitted the Bhima Lift Irrigation Scheme to the Union Government for early clearance;
- (b) if so, whether the Union Government have cleared only two aspects of the projects so far; and
- (c) the latest position of other aspects of the projects and the time by which final clearance is likely to be given to them?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SMT. BIJOYA CHAKRAVARTY)

(a) to (c) Bhima Lift Irrigation Scheme in Karnataka was received in the Central Water Commission (CWC) for appraisal in December, 1985. The scheme was returned to the State Government in November, 1988 due to non compliance of observations of the CWC for more than one year. The clearance of the scheme depends on the compliance of observations of various central appraising agencies by the State Government.